

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3901
ANSWERED ON:17.12.2012
FUNDS ALLOCATED UNDER SCSP
Biswal Shri Hemanand ;Das Shri Khagen

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has provided funds under the Scheduled Castes Sub Plan (SCSP) during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government monitors the funds provided under the SCSP along with the number of complaints received regarding mis-use of funds;
- (d) if so, the details of the funds earmarked/utilised under SCSP and the action taken by the Government in this regard;
- (e) whether any lapse or diversion of funds under the SCSP; and
- (f) if so, the details thereof along with the action taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (PORIKA BALRAM NAIK)

(a), (b) and (d): As informed by the Planning Commission, the details of State-wise Scheduled Caste Sub Plan (SCSP) outlay and utilisation of funds during last three years are given in the enclosed Statement.

(c), (e) and (f): The Planning Commission has issued guidelines in 2005 to the States/ Union Territories for formulation, implementation and monitoring of Scheduled Caste Sub Plan (SCSP) and for optimal utilisation of funds.

The Planning Commission has set up a Task Force under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission in June 2010 to review the operational difficulties in implementation of Scheduled Caste Sub Plan (SCSP) and Tribal Sub-Plan (TSP) at the level of, inter-alia, States/UTs.

Government had received information regarding alleged diversion of funds allocated under SCSP by the Government of the National Capital Territory (GNCT) of Delhi. An amount of Rs.678.91 crore spent by GNCT of Delhi for Commonwealth Games projects during 2006-07 to 2010-11, was shown as expenditure under SCSP, on the assumption that benefits of the projects would also be availed by SCs. Planning Commission has also taken up the issue of diversion of SCSP funds with the Government of NCT of Delhi and requested the GNCT of Delhi to bring back the said amount. Accordingly, the Government of NCT of Delhi has informed that Delhi Administration has brought back the said amount by increasing the earmarked divisible funds under SCSP from 2010-11 to 2012-13 i.e. Rs. 219.33 crores in 2010-11, Rs.364.96 crore in 2011-12 and Rs.560.95 crores in 2012-13.